# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

### Coram

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N.Sinha, Member
- 3. Shri Bhanu Bhushan, Member

Interlocutory No.13/2004 In Petition No.26/2004

## In the matter of

Grant of licence to NTPC Vidyut Vyapar Nigam Ltd (NVVN) to undertake interstate trading in electricity

# And in the matter of

NTPC Vidyut Vyapar Nigam Ltd. (NVVN)

...Applicant

### ORDER

NTPC Vidyut Vayapar Nigam Ltd has filed the main application (No 26/2004) on 9.3.2004 for grant of licence for inter-state trading in electricity. The application will be taken up for hearing separately on completion of the procedural formalities prescribed under the Electricity Act, 2003 and the Central Electricity Regulatory Commission (Procedure, Terms & Conditions for grant of Trading Licence and other related matters) Regulations, 2004. Meanwhile, the applicant has made an interlocutory application (No. 13/2004) on 19.3.2004 for permission to continue trading in electricity pending final disposal of its application for grant of licence.

2. We have considered the prayer made in the interlocutory application. One of the primary objects of the Electricity Act, 2003 being to encourage trading in electricity, we do not propose to retard or hamper the process pending completion of the specified

procedural formalities. Therefore, the petitioner may undertake sale and purchase of electricity involving inter-state transmission till 15.5.2004 or till disposal of its main application for grant of licence, whichever is earlier, at its own risk. This decision on the interlocutory application shall be without prejudice to the outcome of the main application filed by the applicant for grant of licence, which will be considered and decided on its own merits in the light of the criteria laid down by the Commission in the regulations ibid.

3. This order disposes of the interlocutory application No 13/2004.

Sd/-(BHANU BHUSHAN) MEMBER Sd/-(K.N. SINHA) MEMBER Sd/-(ASHOK BASU) CHAIRMAN

New Delhi dated 31<sup>st</sup> March, 2004